

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2725  
ANSWERED ON:19.12.2003  
RECOMMENDATION OF FIFTH PAY COMMISSION  
PUTTASWAMY GOWDA

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government is aware that a number of recommendations of Fifth Pay Commission have not been implemented in many Central Government offices;
- (b) if so, the reasons therefor; aim:
- (c) whether the second financial upgradation is not being given to the employees even through they have completed 24 years of service;
- (d) if so, whether the Government propose to take suitable action in this regard to remove the anomalies and to protect the interests of Central Government employees; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO VITHOBA ADSUL):

- (a) Yes, Sir.
- (b) Some of the accepted recommendations of Fifth Pay Commission could be implemented subject to certain pre-conditions being fulfilled. Concerned offices of Central Government some times refer cases of this nature to the nodal ministry for clarifications.
- (c) Financial upgradations under ACP Scheme are subject to fulfillment of certain specified conditions. Employees have to fulfill these conditions for financial upgradations under this Scheme. Department of Personnel & Training being the nodal department for this scheme has not received any reference/complaint suggesting that the ACP Scheme has not been implemented in any Central Government Office.
- (d) and (e) Does not arise.